

costs, demand variations etc.

(b) Improving working of the Central Public Sector Enterprises is a continuous process. In this regard various measures such as change in product-mix, technological upgradation, improved maintenance management practices, energy conservation, modernisation and rehabilitation, organisational restructuring etc., are taken. A new concept of Memorandum of Understanding (MOU) has been introduced which clarifies the mutual obligations of the public sector enterprises and the administrative Ministries in achieving improved performance.

Atomic Power Stations in Maharashtra

637. SHRI HARIBHAU SHANKAR MAHALE: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal is under consideration to set up atomic power stations in Maharashtra;

(b) if so, the names of districts selected to locate these stations; and

(c) the steps taken in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). Yes, Sir. Government propose to set up 2 additional units of 500 MWe each at Tarapur, Thane District, Maharashtra.

(c) Environmental and safety clearances have been obtained and the matter is being further processed.

[English]

Applications for Customs Clearance of Photographic Films

638. SHRI KAMAL CHAUDHRY: Will

the PRIME MINISTER be pleased to refer to the reply given on 31.08.1990 to Unstarred Question No. 3917 and state:

(a) the number of applications received during the last eight months (ending 31st July 1990) for customs clearance of Photographic Films and other materials, State-wise;

(b) the number of applications cleared, State-wise; and

(c) the reasons for non-clearance of the rest of the applications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The information is being collected and will be laid on the Table of the House.

Bomb Blasts in Punjab, Chandigarh and Delhi

639. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) the details of bomb blasts in buses, trains and at other places in Punjab, Union Territory of Chandigarh and Delhi during August-December, 1990, month wise, State/ Union Territory-wise;

(b) the number of persons killed and injured and loss to property in each bomb blast separately;

(c) whether any of such cases have been solved and arrests made in this regard; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODHKANTSAHAY): (a) and (b). A statement indicating the information furnished by the Government of Punjab and

U.T. Admn. of Chandigarh and Delhi is attached.

(c) and (d). The two cases in Delhi have been worked out and five accused have been identified and three out of them have been arrested.

STATEMENT

The number of explosions, persons killed/injured and loss of property in Punjab, Chandigarh and Delhi during August 1990 to December, 1990

Months	No. of explosions			Punjab			No. of persons killed/injured			Loss of property		
	Punjab	Chandigarh	Delhi	Delhi killed	injured	Punjab	Chandigarh	Delhi	Punjab	Chandigarh	Delhi	
				<u>killed</u>			<u>injured</u>					
1	2	3	4	5	6	7	8	9	10	11	12	13
August, 1990	13	-	1	10	95	-	-	5	18	Inf. not readily available	-	Nil
September, 1990	11	-	-	4	37	-	-	-	-	—do—	-	-
October, 1990	10	-	1	3	61	-	-	3	2	—do—	-	One auto and one cycle were damaged.
November, 1990	9	2	-	3	28	-	15	-	-	—do—	1.	Some window panes were broken.

